

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 2012/2024 In C.P. (IB)/3159(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: RAVI PRAKASH GANTI –LIQUIDATOR
IN THE MATTER OF
Indiabulls Commercial Credit Ltd
V/s
Aura Realtors Pvt Ltd

Section: 7 of Insolvency and Bankruptcy Code, 2016
& Application under any other provisions- IBC

ORDER

IA No. 2012/2024:- Mr. Ravi Prakash Ganti, Liquidator appeared in person. The present application has been filed for placing on record the progress report for the quarter ended on 31.03.2024. The said report is taken on record. No order is called for. With the aforesaid observation, **IA No. 2012/2024** is **allowed** and **disposed of**. List the matter on **07.06.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)